

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-625/ND/2017**

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 02.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

:Mr. Anshul Rai, Advocate

For the Liquidator

**:Mr. Shivashu Kumara and Mr.
V. Dang, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the Liquidator. Serve notice once again on the ex-directors to be present before the Tribunal. Let this notice be served by the Registry for their appearance as well as for filing their reply to the application moved by the Liquidator. Post the matter to 26.03.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**